

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 6

CP(IB) No. 184/Chd/Hry/2024

**IN THE MATTER OF:**

Canara Bank

...Petitioner

Vs.

Mr. Atul Moudgul

...Respondent

**Under Section:** 95(1)

**Order delivered on 22.07.2024**

**CORAM:**

**SH. ASHISH VERMA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Prateek Kushwaha, Advocate

**ORDER**

A date is requested by learned counsel for the petitioner, let the matter be listed on 05.08.2024 in the supplementary list.

Sd/-  
**(ASHISH VERMA)**  
**MEMBER (T)**

Pooja

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**